

In the Central Administrative Tribunal  
Calcutta Bench

OA No.169/97

21-3-2002

Present : Hon'ble Mr.Justice G.L.Gupta, Vice Chairman  
Hon'ble Mr.S.Biswas, Member(A)

Gita Ghosh

-Vs-

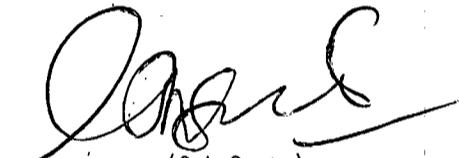
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For the applicant : None  
For the respondent : Dr.(Ms) S.Sinha

ORDER

None is present for the applicant even on the second call. Thus the OA is dismissed for default. Dr.(Ms) S.Sinha appears on behalf of the respondent.

15/1  
(S.Biswas)  
Member(A)

  
(G.L.Gupta)  
Vice Chairman